

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-101-2020**

Mr. Placido De Souza and ors. Petitioner.

Versus

State of Goa and ors. Respondents.

Mr. S.D.Lotlikar, Senior Advocate with Mr. Jayant Karn, Advocate for the Petitioner.

Mr. D.Pangam, Advocate General with Ms. Ankita Kamat, Addl. Government Advocate for the Respondent No.1

Mr. Shane Gomes Pereira, Advocate for the Respondent Nos.2 and 3.

Mr. T. Sequeira, Advocate for the Respondent No.4..

Coram : M. S. SONAK, &

SMT. M. S. JAWALKAR, JJ.

Date : : 8th September, 2020

P.C.:

The respondents are granted one week's time to file their responses to this petition.

2. Copies of the responses will be furnished to the learned Counsel for the petitioner in advance by email.
3. Rejoinder, if any, to be filed within one week thereafter.
4. Place this matter for further consideration on 05.10.2020.

SMT.M.S.JAWALKAR, J.

M. S. SONAK, J.

MF/-